

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-101

Appeal No - 207/252/ND/2020

IN THE MATTER OF:

Mr. Santosh Kumar Choudhary, Ex-Director Destinalional Realty Solution Private Limited

...Applicant

Vs

Registrar of Companies, NCT of Delhi and Haryana & Anr

...Respondent

SECTION

U /s. 252

Order delivered on 26.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)


SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

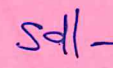
PRESENT:

For the Applicant : Ms. Anjaneya Mishra, Mr. Sahil YAdav
For the Respondent :

ORDER

Notice to Corporate Debtors/Respondent by all modes including process of the bench. Affidavit of service to be filed by the next date of hearing. List the case on 01.04.2020


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)